

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.50 of 2020**

Md. Afroz Alam Petitioner
Versus
The State of Jharkhand & Others Respondents

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. K.S. Nanda, Advocate
For the Respondents-State : Mr. Sachin Kumar, A.A.G. II

05/26.06.2020 Heard Mr. K.S. Nanda, learned counsel for the petitioner and
Mr. Sachin Kumar, A.A.G. II, learned counsel for respondents-State.

This writ petition has been heard through Video Conferencing
in view of the guidelines of the High Court taking into account the
situation arising due to COVID-19 pandemic.

Learned counsel for respondents-State is directed to file
counter affidavit within a period of four weeks.

Post this matter on 17th August, 2020.

(Sanjay Kumar Dwivedi, J.)

Anit